



Completion of Recovery Certificate No. 2317 of 2019 against Shri Sanjay Jethalal Soni (PAN: BVSPS9741N) in the matter of Ushdev International Limited.

Recovery Certificate No. **RC No. 2317 of 2019** dated **June 28, 2019** was drawn against **Shri Sanjay Jethalal Soni (PAN: BVSPS9741N)** for sum of **16,12,452/- (Rupees Sixteenn Lakh Twelve Thousand Four Hundred Fifty-Two Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order No. EAD9/AO/SM/144-162/2018-19 dated 14/11/2018 in the matter of Ushdev International Limited.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.



30.01.2026
Ahmedabad



RECOVERY OFFICER

पूजा ढिंगरा / Pooja Dhingraa
वसूली अधिकारी एवं उपमहाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
आहमदाबाद / Ahmedabad